

- (ii) Build specific capabilities to improve service to foreign patients (e.g., Call Centre, Travel Agency and Welcoming staff).
- (iii) Increase awareness about low price and high quality through websites targeting individual patients.

Two hospitals of Bhakra Beas Management have to get either NABH or JCI accreditation before becoming eligible for assistance under the Marketing Development Assistance Scheme (MDA), administered by the Ministry of Tourism.

Total Sanitation campaign

*134. SHRI NAND KUMAR SAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has revised the unit cost of a School and Anganwadi Toilet being constructed under the Total Sanitation Campaign (TSC) in the country;
- (b) if so, the details thereof;
- (c) the details of the additional financial expenditure likely to be incurred by such a revision;
- (d) the details of the revised plan and new specifications approved by Government;
- (e) the number of School and Anganwadi toilet unit constructed so far against the targets; and
- (f) the reasons for delay in achieving the targets?

THE MINISTER OF RURAL DEVELOPMENT (SHRI C.P. JOSHI): (a) Yes, Sir.

(b) Cost of School Toilet unit has been revised from Rs. 20,000/- to Rs. 35,000/- (Rs. 38,500/- for hilly and difficult areas) and unit cost of Anganwadi Toilet has been revised from Rs. 5,000/- to Rs. 8,000/- (Rs. 10,000/- for hilly and difficult areas) under the Total Sanitation Campaign (TSC).

(c) The total additional financial expenditure likely to be incurred under TSC by such a revision shall be Rs. 554.43 crore. Government of India contribution as central share would be Rs. 388.11 crore.

(d) There is no change in plan and specifications.

(e) and (f) As against the cumulative project objective of 13,04,783 school toilet units, 10,18,189 school toilet units have been constructed as on 30.06.2010 as per the progress reported by the States under Total Sanitation Campaign (TSC) through online data monitoring system maintained by the Department. Similarly, as against the cumulative project objective of 4,64,914 anganwadi toilets, 3,41,857 anganwadi toilets have been reported to be constructed as on 30.06.2010.

Incidents of tyre bursting/technical snags involving airlines

†*135. SHRI KAPTAN SINGH SOLANKI: Will the Minister of CIVIL AVIATION be pleased to state:

†Original notice of the question was received in Hindi.

- (a) the total number of incidents of tyre bursting and other technical snags involving aircrafts of private and public airlines during the last three years;
- (b) the measures being taken by Government to tackle all such incidents;
- (c) whether Government has also decided to punish concerned airlines; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) Twenty nine incidents of tyre burst involving airplanes of scheduled airlines were reported to Directorate General of Civil Aviation (DGCA) during the last three years. As regards technical snags, only those technical snags leading to notifiable incidents are reported to DGCA, details of which are under compilation.

(b) All incidents, including tyre burst incidents are investigated as per the laid down procedure. Safety recommendations emanating from investigation of accidents/incidents are implemented by the concerned agencies so as to prevent recurrence of similar incidents. Various preventive programmes have been initiated by Directorate General of Civil Aviation (DGCA), to avoid air accidents/incidents, which include safety audits, surveillance inspections, dissemination of safety information, issue of Air Safety Circular/Civil Aviation Requirements, etc.

(c) and (d) DGCA takes appropriate actions depending on the severity of incident and culpability of the airlines.

Inclusion of farmers in MGNREGS works

*136. SHRI SYED AZEEZ PASHA : Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Andhra Athirasu Association has represented to Government to include farmers in the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) works in West Godavari district and elsewhere;

(b) if so, the details thereof;

(c) whether it is also a fact that the farmers are being excluded from MGNREGS works in a systematic and determined way; and

(d) the steps proposed to revise the entire policy, so as to include farmers and minorities in the scheme?

THE MINISTER OF RURAL DEVELOPMENT (SHRI C.P. JOSHI): (a) No, Sir. No representation from Andhra Adhirasu Association has been received in the Ministry in this regard.

(b) Does not arise.

(c) and (d) No, Sir. The Government has extended the benefits as stipulated in para 1(iv) of Schedule I of Mahatma Gandhi NREG Act to small and marginal farmers *vide* Notification dated 22.7.2009. Para 1(iv) of Schedule-I of the Act as amended from time to time is as given below:—

“Provision of irrigation facility, horticulture plantation and land development facilities to land